

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.281/2023, IA No.311/2023, IA No.382/2023,
IA No.465/2023, IA No.468/2023, IA No.01/2024,
Cont. Appl. No.01/2024 & IA No.93/2024 IN CP (IB) NO.29/ALD/2022**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S HI-TECH STEEL SERVICES LTD V/S CONTEXUS RESOURCE MANAGEMENT PVT LTD
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Maneesh Kumar, Adv. : *For the Applicant/RP Mr. Sumit Shukla, present in person in IA No.281/2023, IA No.311/2023, IA No.468/2023, IA No.01/2024, Cont. Appl. No.01/2024, IA No.93/2024, IA No.100/2024 & Res. in IA No.382/2023 and IA No.465/2023*
- Sh. Saurabh Paul, Adv. : *For the Applicant in IA No.382/2023*
- Sh. Latheef PK, Adv. : *For the Applicant in IA No.465/2023*
- Sh. Rajat Jai, Adv. : *For the Res. No.6 in IA No.281/2023 & IA No.311/2023*
- Sh. Jatin Kumar with
Sh. Aashray Chaudhary, Adv. : *For the CoC/ OC*

-Sd-

-Sd-

ORDER

Ld. Counsels representing their respective parties are present through VC.

IA No.01/2024

1. Let notice of the present application be issued for impleadment of respondent no.6, returnable within a period of two weeks and affidavit of service be filed within a period of one week.
2. The matter is adjourned for further hearing on 22nd May, 2024.
3. All other applications be also put up on the same date. Let the pleadings if any, in all other applications be also completed by the respective parties on or before the next date of hearing.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

19th April, 2024

Kavya Prakash Srivastava
(Stenographer)